

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

CP/CA. No. 1177/2015

IN THE MATTER OF:

**M/s Enable Prosperity Consultants Pvt. Ltd.
Vs.
M/s Pacific Business Centre**

.... PETITIONER

.... **RESPONDENT**

SECTION:

Under Section 433 434 & 439

Order delivered on 21.07.2017

Coram:

R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)

For the Petitioner

:- Mr. Tariq Muneer, Advocate
Mr. Anirudh Tyagi, Advocate

For the Respondent

:- Mr. Kapil Sankhla,
Mr. Shashank Mishra
Ms. Kirti Bhardwaj

ORDER

Learned Counsel for the petitioner is present, and requests for some time. Time is granted.

Post the matter on 31st July, 2017.

(DEEPA KRISHAN)
MEMBER (TECHNICAL)

(R. VARADHARAJAN)
MEMBER (JUDICIAL)